

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-41-2020**

Emmanuel Chimeucheya Okoro ... Applicant

Versus

State of Goa & Anr. ... Respondents

Shri K. Poulekar, Advocate for the Applicant.

Shri Praveen Faldessai, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 15 October 2020****P.C. :**

The learned counsel for the applicant informs me that he has already filed hard copy of the chargesheet, besides a pen drive containing a video exculpating the applicant.

2. Shri Faldessai, the learned Additional Public Prosecutor, states that he has been aware of neither the chargesheet nor the pen drive. At any rate, he assures the Court that if they have already been served on the prosecution, he will collect them from the office of the learned Advocate General and will get on with the matter on the next adjournment.

3. Post the matter on 22.10.2020.

DAMA SESHADRI NAIDU, J.

NH